

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/2937/2020

This the 04th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Rohit Gupta, Age 55 years, S/o Late. Sh. Jia Lal, R/o 101 A/D Gandhi Nagar Jammu.

.....Applicant

(Advocate:- Mr. Yaseer Ejaz Tak)

Versus

1. State of J&K through Commissioner-Secretary to Govt. PHE, Irrigation and Flood Control, Civil Secretariat, Srinagar.
2. J&K Public Service Commission through its Secretary, Resham Ghar Colony, Bakshi Nagar, Jammu.
3. Deputy Secretary to Govt. PHE/I&FC Department (HRM Branch) Civil Secretariat, Srinagar.
4. Chief Engineer PHE, B.C. Road, Jammu and 47 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)

**ORDE R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that he wishes to withdraw the T.A. in view of the communication dated 08.01.2021 issued by the respondents.

2. Accordingly, the T.A. is dismissed as withdrawn in view of the communication dated 08.01.2021 issued by the respondents. All the pending MAs are also disposed of.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**